GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

STARRED QUESTION NO. 159 TO BE ANSWERED ON DECEMBER 13, 2021

STATUS OF PRADHAN MANTRI AWAS YOJANA IN BELAGAVI, KARNATAKA

NO. 159. SHRI IRANNA KADADI:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the status of Pradhan Mantri Awas Yojana in Karnataka, particularly Belagavi;
- (b) the number of houses constructed in Karnataka, particularly Belagavi under this Yojana;
- (c) whether Government has any plans to extend the timeline given for this Yojana;
- (d) if so, the details thereof; and
- (e) the targets fixed for the State under the Yojana, particularly for Belagavi and other districts along with achievements made thereunder so far?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 159* FOR ANSWER ON 13.12.2021 REGARDING "PRADHAN MANTRI AWAS YOJANA IN BELAGAVI, KARNATAKA"

- (a) to (b): Under Pradhan Mantri Awas Yojana-Urban (PMAY-U), a total of 6,93,577 houses have been sanctioned in the State of Karnataka. Of the sanctioned houses, 4,66,100 houses have been grounded for construction; of which 2,47,291 houses have been completed/delivered. 44,850 houses have been sanctioned in Belagavi district of Karnataka under the scheme. Of the sanctioned houses, 27,887 houses have been grounded for construction; of which 18,400 houses have been completed/delivered.
- (c) to (d): States/Union Territories (UTs) formulate project proposals as per their assessed demand of houses under PMAY-U in a phased manner based on their resources and get them approved by State Level Sanctioned & Monitoring Committee (SLSMC). After approval from the concerned SLSMC, States/UTs submit the proposals to the Ministry for approval of admissible Central Assistance by the Central Sanctioning and Monitoring Committee. Completion of projects generally takes 12-36 months under different verticals of the scheme. All the projects sanctioned within the scheme period i.e. till March, 2022 are to be completed as per the time schedules mentioned in respective Detailed Project Reports (DPRs).
- (e): District-wise details of houses sanctioned, grounded for construction and completed in the State of Karnataka including that in Belagavi are annexed.

District wise details of physical progress in the State of Karnataka under PMAY-U

Sr. No.	District	Houses Approved (Nos)	Houses Grounded (Nos)	Houses Completed/ delivered (Nos)
1	Bagalkot	20,842	16,209	8,753
2	Ballari	39,624	28,152	13,765
3	Belagavi	44,850	27,887	18,400
4	Bengaluru Rural	9,375	7,360	3,388
5	Bengaluru Urban	1,96,029	1,29,697	63,282
6	Bidar	20,629	8,220	4,884
7	Chamarajnagar	5,108	4,283	2,713
8	Chikkaballapur	6,244	4,387	2,898
9	Chikkamagaluru	5,938	2,796	1,395
10	Chitradurga	19,768	13,528	6,196
11	Dakshina Kannada	10,054	9,334	5,834
12	Davanagere	16,973	11,709	7,074
13	Dharwad	25,714	17,799	9,593
14	Gadag	22,554	13,669	5,633
15	Hassan	9,395	7,276	2,877
16	Haveri	17,430	8,589	5,814
17	Kalaburagi	31,270	18,156	12,405
18	Kodagu	899	886	461
19	Kolar	8,159	6,359	3,646
20	Koppal	11,943	8,300	4,914
21	Mandya	6,002	5,433	2,850
22	Mysuru	31,530	21,772	11,808
23	Raichur	21,768	14,619	9,112
24	Ramanagara	13,065	10,277	3,921
25	Shivamogga	21,738	13,869	5,454
26	Tumakuru	15,804	11,163	7,616
27	Udupi	4,469	3,811	2,451
28	UttaraKannada	12,472	6,210	2,631
29	Vijayapura (Bijapur)	32,144	23,874	12,740
30	Yadgir	11,787	10,476	4,783
Total		6,93,577	4,66,100	2,47,291